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BOARD OF DIRECTORS FOR THE COCHIN SHIP-BUILDING RARD . FitUJECT

160. SHRI K. CHANDRA-SEKHARAN;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether a new Board of Directors for the Cochin Ship-building Yard Project has been constituted, and if so, the names of its Chairman and the Members; and
- (b) what are the special qualifications in relation to the shipping industry of the members nominated to the Board?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): (a) and (b) The following composition of the Board of Directors for Cochin Shipyard Ltd., has been announced: —

- Vice Admiral N. Krishnan, Chairman-cum-Managing Director, Cochin Shipyard Ltd.
- Shri Y. Krishan,
 Joint Secretary Ministry of Finance, Department of Expenditure.

- 3. Shri P. H. Trivedi,
 Director (Projects),
 Ministry of Shipping and
 Transport,
 (Transport Wing).
- Shri R. Gopalaswamy,
 Secretary to the Government of Kerala,
 Pubic Works Department.
- Shri S. Balakrishna Shetty, Chairman and Managing Director, Hindustan Shipyard Limited.
- Shri S. Kasthuri,
 General Manager, Cochin Shipyard
 Limited.
- Shr H. C. Sethna,
 Ship-building Manager,
 Mazagon Dock Ltd.
- 8. Shri K. K. Viswanathan, Linvas, Cochin

9. Shri N. Mahalingam, 19-St. Mary's Road, Madras.

 Dr. V. A. Seyid Muhammaci, Senior Advocate, Supreme Court.

No special qualifications for Directors are prescribed in relation to shipping industry in the Articles of Association of the Company.